

Dt. 11.11.03Hon. Mrs. Meera Chhibber, J.M

Sri K.K. Mishra, holding brief of Sri H.S. Mishra, counsel for applicant. Sri V.V. Mishra, holding brief of Sri R.C. Joshi, counsel for respondents. Applicant has filed ~~note~~ restoration application No. 4078/03 seeking restoration of MA. 2472/03 as well as OA No. 776/03 with request that it may be heard and decided in his presence.

It is seen vide order dt. 16.10.03 the Tribunal had passed the order on merits as application seeking condonation of delay was dismissed and OA was dismissed being time barred. Therefore, restoration application is not maintainable. The same is accordingly rejected.



J.M

Hand